

Government of Jammu and Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu.

Notification

Jammu, the 1st September, 2021

S.O. 306 .-In exercise of the powers conferred by sub-section (2) of section 27 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby notifies the name of Sh.Irshad Hussain Mir S/O Mohammad Jaffar Mir R/O Magam, Member (Ward No.06) of Municipal Committee, Magam to have been declared as elected Vice-President of the Municipal Committee, Magam for the remainder period.

By order of the Government of Jammu and Kashmir.


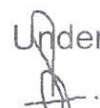
Sd/-
(Dheeraj Gupta)IAS
Principal Secretary to Government,
Housing & Urban Development Department

No: HUD-LSG0ULBK/40/2021(C. No. 11168)

Dated: 01.09.2021

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Chief Electoral Officer, J&K.
3. Commissioner/ Secretary to the Government, General Administration Department.
4. Divisional Commissioner, Kashmir.
5. Commissioner/ Secretary to the Government, Department of Law Justice and Parliamentary Affairs.
6. Deputy Commissioner, Budgam.
7. Special Secretary to Chief Secretary.
8. Director, Urban Local Bodies, Kashmir.
9. General Manager, Ranbir Government Press Srinagar, for publication, in the Government Gazette.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. Sh.Irshad Hussain Mir S/O Mod Jaffar Mir R/O Magam, Member Ward No.06.
12. Executive Officer, Municipal Committee, Magam.
13. Master file/ Stock file/ Website..


(Thannaji Bhat)
Under Secretary to Government

01/09/21